Government of India Ministry of Commerce & Industry Department of Commerce Directorate General of Foreign Trade

Date 3rd July, 2023

Trade Notice No.13/2023

To

- 1. All Regional Authorities of DGFT
- 2. All Customs Commissionerate
- 3. Members of Trade

Subject: Procedure for allocation of quota for export of broken rice on humanitarian and food security grounds, based on requests received from Governments of other Countries.

Trade Notice No. 08/2023 dated 20th June 2023 read with Trade Notice No. 12/2023 dt. 30.06.2023 is partially amended to extend the last date for submission of application, for obtaining licence for export of broken rice to Senegal, Gambia and Indonesia, upto 6th July, 2023.

2. In case of any mis-declaration by an applicant or any applicant failing to export the allocated quota to the respective Country(ies), within the specified time period, will be black listed for the next two financial years and action under the relevant provisions of FT (D&R) Act, 1992, as amended, shall be taken against the applicant.

This is issued with the approval of the competent authority.

(S.K. Mohapatra)

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